

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018
IA(I.B.C)/908(KB)2023, IA(I.B.C)/1404(KB)2023,
IA(I.B.C)/1446(KB)2023, IA(I.B.C)/335(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant in IA(I.B.C)/335(KB)2022

Mr. Dhruv Gupta, Adv.] For the Applicant in IA(I.B.C)/908(KB)2023

Mr. Aman Agarwal, Adv.] For the Resolution Professional

Mr. Nirmalya Dasgupta, Adv.] For PRA
Mr. J. Patnaik, Adv.]

Ms. Jayati Chowdhury, Adv.] For the Suspended BODs
Ms. Ranjana Seal, Adv.]
Ms. Sucheta Mitra, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/908(KB)2023:**
 - a. Last chance is given to the Applicant to make his submission failing which an appropriate order will be passed on the next date of hearing.
 - b. List this matter on **17.11.2023**.
3. **IA(I.B.C)/1404(KB)2023:**
 - a. List this matter on **17.11.2023**.
4. **IA(I.B.C)/1446(KB)2023:**

- a. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
 - b. List this matter on **17.11.2023**.
5. **IA(I.B.C)/335(KB)2022:**
- a. List this matter for arguments on **17.11.2023**.
 - b. Affidavit of the Proforma Respondent is taken on record.

Arvind Devanathan
Member (Technical)

Bidisha Banerjee
Member (Judicial)